

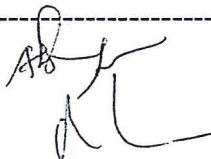
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/284/ (IB)/2017  
NAME OF THE PETITIONER(S) : R.BALASUBRAMANIAN  
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	K. Ashwin	Counsel for respondent	
	G. J. N. N.	cl r M	

**ORDER**

Counsels representing both the parties are present. Counsel for the respondent stated that he received information that the matter has been settled between the parties. Counsel for petitioner submitted that he does not have any information in this regard and prayed for time to get instructions from the petitioner regarding the submissions made by the counsel for respondent. Time is extended at request with a direction to file a joint memo of settlement in case the matter is settled. Put up on 06.12.2017.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)